

(b) if so, the number of films which are under production that have been affected as a result of shortage of finance; and

(c) the action taken by Government to help the film industry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) and (b). The film industry in the country is in the private sector and Government have no information about the number of films under production which have been affected as a result of shortage of finances.

(c) The Film Finance Corporation Ltd., which is wholly owned by the Government of India, and which was set up in 1960, gives financial assistance to talented and promising film-makers who are unable to secure finances from other sources.

As on 31st August, 1974, the Film Finance Corporation has disbursed loans amounting to Rs. 232.74 lakhs.

**Programme to Increase purchasing capacity of Tribal people living below poverty line**

1266. SHRI TUNA ORAON: Will the Minister of PLANNING be pleased to state:

(a) what comprehensive programmes have been taken up by the Government to increase the purchasing capacity of the tribal people who are living below poverty line; and

(b) the steps so far taken to give relief to these people who are hard hit either by floods or drought or inflationary trend?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). During the Fourth Plan, six tribal development projects were taken up from 1971-72 for the economic development of the tribal people. These projects are located in Srikakulam in Andhra Pradesh, Singhbhum in Bihar, Dantewada and Kozita in Madhya Pradesh and Ganjam and Koraput in

Orissa. An expenditure of Rs. 440 lakhs was incurred during the Fourth Plan. All these projects are continuing in the Fifth Plan. During the Fifth Plan it is proposed to take up a few more projects. The outlay provided for this purpose, in the Fifth Plan, is Rs. 10 crores.

A new strategy has been evolved in the Fifth Plan for the development of Scheduled Tribes in areas with large concentration of tribal people. Separate sub-plans would be drawn up as an integrated part of respective State Plans. Larger flow of funds from the various sectors of development will be ensured to meet the requirement of the tribal areas. The resources of the State Governments will be supplemented by financial support from the Centre for the implementation of these sub-plans. The tribal development blocks and other agencies and projects set up by Central Ministries will be integrated with area plans.

Legislative and administrative measures will be taken up to prevent the exploitation of the tribal people. Credit-cum-marketing services covering the various economic and social needs of the tribal people would be provided. It is also intended to take measures for the redemption of past debt. Programmes for prevention of land alienation, restoration of alienated land and termination of practices like bonded labour will be given special attention. For the economic up-lift of the tribal people it is essential that increase employment opportunities are created. In this connection development of agriculture and connected activities will be given the highest priority. Irrigation facilities and improved methods of cultivation would be provided. For the creation of supplementary employment opportunities, a programme for the development of horticulture, animal husbandry, piggery, fishery and the development of cottage industries based on locally available raw material would be undertaken. The development of infra-structural facilities, such as transport and communication,

schools, rural health centres and electrifications etc would be given importance.

Assistance has been provided for the educational development of the tribal people. The scheme of post-matric scholarship, hostel facilities for girls, coaching-cum-guidance and pre-examination coaching centres, free-ships, book grants etc. are some of the measures taken by the Central and the State Governments in this respect.

For providing relief to the people including tribal people, affected by the drought and floods, the concerned State Governments have been taking steps in a variety of ways. The Central Government always provided the required assistance to the State Government for undertaking these relief measures. The undertaking of various project to provide employment to the affected people, the distribution of food and other basic necessity things either free or at subsidised rates and relief in the matter of taxes etc. are some of the measures that have been taken. Recently the Government have also taken a number of steps to contain the inflationary trend. The efforts to increase food production and supplement the internally available food by imports, stringent credit squeeze, immobilisation of part of the increases in wages, restrictions regarding distribution of dividends etc. are some of the measures taken by the Government to stabilise the prices.

**S.T.D. Link between Delhi and State Capitals**

1267. SHRIMATI SAVITRI SHYAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are considering to provide subscriber trunk dialing facility for all the State capitals in the country in the near future;

(b) if so, the time by which such a facility is expected to be provided; and

(c) whether there is any proposal to increase the present time limit for S.T.D. call to various cities/capitals in the country?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA): (a) Yes.

(b) At present seven State Capitals viz. Srinagar, Bombay, Jaipur, Lucknow, Patna, Chandigarh and Simla have S.T.D. access to Delhi. So also has Ahmedabad which was the capital of Gujarat till it shifted to Gandhinagar. Subscriber Trunk Dialing to Delhi from the remaining State capitals of Madras, Bangalore, Calcutta, Bhopal, Gandhinagar, Hyderabad, Bhubaneswar and Trivandrum is expected to be introduced progressively by 1977. S.T.D. to Shillong, Dispur, Imphal, Kohima, Agartala is expected during the VI Plan period.

(c) There is no time limit for any Subscriber Trunk Dialing call.

**Recruitment of Senior Technicians on Delhi T.V. on Contract Basis**

1268. SHRIMATI PARVATHI KRISHNA: their contract is again renewed for BIR SINHA). (a) and (b). No, Sir. pleased to state:

(a) whether a number of senior technicians in Delhi TV are engaged on 14 days contract;

(b) whether after a day's break their contract is again renewed for 14 days; and

(c) if so, whether Government will stop this practice and put them in regular service?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) No, Sir.

(c) Does not arise. Senior Technicians in All India Radio, including T.V., are in the category of regular Government Servants and not in the